Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 344/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company		Duncan Industries Ltd And Kanwar Prem Charak		
Under Section		9 IBC		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL FERS)	Appearing on behalf of	Signature with date
	RISHAV BAN INDRASEE ADVOCATE	T DASCUPTA	Respondent Petiti nur	Kislan Bareyer 1/8/17 Langur Derph
3.	- SOMDUTTA P RISIM. ADV- ON	SHATT ACHARYYA J-RECORD	Respondent	Sthatteday
4	. AD HEESH	AGARWAL, ADV	Respondent	Adheesh Agaemal

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ORDER

The Ld. Lawyer on behalf of the Operational creditor is present and the Ld. Lawyer on behalf of the Corporate Debtor is also present.

Heard both the side.

Order Reserved.

MANORAMA KUMARI MEMBER(J)